

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/ 8419/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the ^{1h} 29 August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2024/669 dtd. 17.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 27.08.2024 along with station leave permission, with the official vehicle, at own cost, from the evening of 22.08.2024 till the evening of 27.08.2024.** The Counsellor, Family Court, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/ 8420 IA dated , 29-08-24

Copy to :

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]